

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/75/95/2024
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	UCO Bank
NAME OF THE RESPONDENT(S)	Mr. Ramrao Paturu
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Manav Gecil Thomas for the Financial Creditor.
Mrs. M. Vazra Laxmi Resolution Professional in person.
Ld. Counsel Ms. Vyshnavi for the Personal Guarantor.

Counter to the main CP not filed and Objections to the RP report not filed. At request, as a last chance, 2 weeks time is granted. Rejoinder if any, to the counter in the main CP. **Matter is adjourned to 23.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)